

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4512  
ANSWERED ON:07.12.2010  
CONDITION OF ROADS  
Rawat Shri Ashok Kumar

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Metalled roads in the country particularly in backward rural areas are in dilapidated condition;
- (b) if so, the details of the funds demanded in the form of assistance under the Central Road Fund;
- (c) the amount of assistance provided to the States under the said head during each of the last three years and the current year, State-wise; and
- (d) the amount likely to be provided to the States in the form of assistance during the current five year plan, year-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH)

(a) to (c) This Ministry is primarily responsible for development & maintenance of National Highways (NHs). The development and maintenance of State roads are the responsibilities of the concerned State Governments. However, this Ministry allocates funds to the State Governments for development and maintenance of State roads (other than rural roads) under the Central Road fund (CRF) scheme and Economic importance (EI) and Inter-state connectivity (ISC) schemes as per the provisions of the CRF Act, 2000 amended by the Finance Act, 2005.

The accrual/allocation of funds under the CRF scheme is made to the States on the basis of 30% weightage on consumption of petrol and high speed diesel (HSD) oil and 70% weightage on geographical area of the respective State as per the overall availability of funds. The allocation of funds under EI & ISC schemes are made to the States on the basis of fund requirements for works sanctioned subject to the overall availability of funds. The State-wise details of the accruals / allocations of funds and releases made under the CRF and EI & ISC schemes during the last three years and the current year are at Annexure-I & II respectively.

(d) This Ministry has not made any assessments regarding the likely accrual / allocation of funds for 2011-12 (i.e. the last financial year of the present Eleventh Five Year Plan (2007-12)).